

Sl. No.	Name of Schemes/Programmes
5.	State Tribal Development Cooperative Corporations for Minor Forest Produce
6.	Development of Particularly Vulnerable Tribal Groups (PTG)
7.	Support to National/State Scheduled Tribes Finance and Development Corporations
8.	Rajiv Gandhi National Fellowship for ST Students
9.	Scheme of Institute of Excellence/Top class institute
10.	National Overseas Scholarship Scheme

**C. Centrally Sponsored Schemes**

1. Scheme of PMS, Book Bank and Upgradation of Merit of ST students
2. New Scheme of Pre Matric Scholarship for ST students
3. Scheme of Hostels for ST Girls and Boys
4. Establishment of Ashram Schools
5. Research Information and Mass Education, Tribal Festival and Others

**Special package to Bihar for development of tribal areas**

4627. SHRI N.K. SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to State:

- (a) whether Government proposes to give more funds under special package to Bihar State in the coming financial year for development of tribal areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) to (c) As per the information received from the Planning Commission, a Special Plan for Bihar has been in operation from Tenth Five Year Plan onwards which also covers its tribal areas. Annual allocation of Rs. 1000 crore was made on 100% grant basis during Tenth Five Year Plan for the Special Plan. During the Eleventh Plan period, the Special Plan was funded under the Backward Regions Grant Fund (BRGF). The allocation in Eleventh Plan period was Rs. 1000 crore per annum for the first three years, Rs. 2000 crore for the year 2010-11 and Rs. 1468 crore for the year 2011-12. The Special Plan for Bihar is proposed to be continued in the Twelfth Plan period.

In addition to the Special Plan, the Integrated Action Plan (IAP) for selected tribal and backward districts is also being implemented in Bihar. Presently, nine districts of Bihar, namely, Arwal, Aurangabad, Gaya, Jamui, Jehanabad, Kaimur, Munger, Nawada and Rohtas are covered under this programme. An amount of Rs. 30 crore per district has been allocated for implementation of projects under the IAP in 2012-13.

The allocation for the last two years of the Eleventh Plan were Rs. 2000 crore and Rs. 1468 crore respectively. The Special Plan for Bihar is proposed to be continued during the Twelfth Five Year Plan period.

**Pending proposal for day care centres**

4628. DR. VIJAY MALLYA: Will the minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any proposal is pending with Government pertaining to Karnataka in respect of releasing funds for Day Care Centres;
- (b) if so, since when this proposal is pending;
- (c) the reasons for not releasing funds;
- (d) the total amount of this proposal district-wise break-up; and
- (e) the number of Day Care Centres that would be covered under this proposal?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (e) The Ministry of Women and Child Development is, at present, implementing the Rajiv Gandhi National Creche Scheme for the Children of Working Mothers through the Central Social Welfare Board (CSWB) and Indian Council for Child Welfare (ICCW). The Scheme provides for running caches for children of 0-6 years of working mothers with family income of less than Rs. 12000 per month. As informed by CSWB and ICCW the district-wise break-up of the amount pending, alongwith number of Creches covered in Karnataka for the financial years 2010-11 and 2011-12 is given in Statement (*See below*).

As per information furnished by ICCW and CSWB, the funds could not be released due to non-submission of statement of accounts by the grantee organizations as well as due to less allocation of funds.